

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA

UNSTARRED QUESTION NO. 209
ANSWERED ON 29TH JANUARY 2026

FOOD TESTING LABS UNDER FSQAI

209. SHRI B K PARTHASARATHI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of food testing labs approved, on-going and completed under Food Safety & Quality Assurance Infrastructure (FSQAI) Scheme;
- (b) the physical and financial progress of the labs that are on-going under the said scheme along with date of starting the project;
- (c) the list of proposals that have been received especially from Andhra Pradesh under the scheme between 2019 and 2024;
- (d) whether the Government is accepting more proposals under the scheme; and
- (e) if so, the list of eligible institutions that can send proposals to establish these laboratories?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) Under Food Safety & Quality Assurance Infrastructure (FSQAI) Scheme, 205 projects have been approved, 174 projects have been completed and 30 Projects are ongoing. One Project has been withdrawn by the promoter.

(b) The physical and financial progress of the labs that are on-going under the said scheme along with date of approval the project is as under :

Sr. No.	Project Name	Approval Date	Approved Grant (Rs. In Lakh)	Released Amount (Rs. In Lakh)
1	The Energy and Resources Institute (TERI),	21-09-2016	171.84	137.472
2	Jawaharlal Nehru Technological University (JNTU), Annantpur, Chittoor	15-02-2019	639.50	251.5
3	Indian Institute of Food Processing Technology (GMO)	23-08-2019	114.70	43.586
4	Maharaja Ranjit Singh Punjab Technical University,	02-09-2019	253.12	191.25926
5	Sher-e-Kashmir University of Agricultural Sciences	30-12-2019	736.84	575.63508
6	MPEDA ELISA Laboratory, Contai	05-10-2020	32.23	12.2455
7	MPEDA ELISA Laboratory, Haroa	05-10-2020	32.67	15.51825

8	Bombay Test House Pvt Ltd, Navi Mumbai, Thane	26-03-2021	207.00	98.325
9	Chennai Mettex Labs Pvt. Ltd.	27-06-2023	263.69	131.845
10	J & K Food Quality Control Lab for Skill Development	27-06-2023	364.02	0
11	Trust well Lab	27-06-2023	516.01	0
12	Aura Analytical Services Pvt Ltd	27-06-2023	533.42	0
13	Bihar State Seed and Organic Certification Agency	27-06-2023	538.31	0
14	Banjara Lambani Samaj	21-11-2023	664.78	332.39
15	North Eastern Hill University	21-11-2023	1021.09	0
16	Startech Labs Private Limited	01-03-2024	371.17	0
17	M/s First Source Laboratory Solutions LLP	01-03-2024	655.23	0
18	Welzo Research & Development Pvt. Ltd	01-03-2024	772.12	386.06
19	Foodtech Consults India Private Limited	01-03-2024	550.70	0
20	Nagaon Foods and Analysis Private Limited	01-03-2024	650.00	0
21	S. N. Pura Laboratory LLP	01-03-2024	642.46	321.23
22	Mediforce Research Private Limited	01-03-2024	808.01	404
23	Kalpana Chawla Computech Pvt. Ltd	01-03-2024	751.37	0
24	Eurofins Analytical Services India Private Limited	01-03-2024	531.86	265.93
25	Angel Analytical Services LLP	01-03-2024	732.71	366.355
26	Bikaner Agrimarketing Private Limited	01-03-2024	497.45	248.725
27	Mitra S. K. Private Limited	01-03-2024	459.75	0
28	Emminent Analytics	01-03-2024	455.50	227.75
29	Shreeyan Research and Analytical Laboratories	01-03-2024	447.05	223.525
30	National Science	01-03-2024	301.05	0

(c) The list of proposals that have been received from Andhra Pradesh under the scheme between 2019 and 2024 is as under:

Sr. No.	Proposal's Name	District	Status
1	Biofact Research Pvt., Ltd., Vishakhapatnam	Vishakhapatnam	Completed
2	MPEDA ELISA Laboratory, Bapatla	Guntur	Completed

(d) & (e) The Ministry of Food Processing Industries (MoFPI) has floated an Expression of Interest (EOI) on 21.11.2025, which is open till 10.02.2026, inviting applications for the setting up of 100 food testing laboratories across the country.

Eligible entities:

Any private sector organization or entity intending to set-up a food-testing laboratory exclusively for commercial food testing purposes, subject to following:

- i. Only proposals for the setting up of new Food Testing Laboratories shall be considered.
- ii. Only one application from one applicant will be considered.
- iii. Proposals for in-house laboratories shall not be supported.
- iv. Entities must provide their By-laws/ Memorandum of Association/ Articles of Association / relevant statutory document explicitly incorporating commercial food testing as an approved activity/ objective.
- v. The entity must possess valid registration such as GSTIN, PAN, MSME Udyam Aadhar, or an equivalent certificate issued by the concerned authority/government, as applicable to the proposed services.
- vi. Proposals received from entities where Scheduled Caste (SC)/ Scheduled Tribe (ST) hold at least 51% stake, will be treated as SC/ST proposals.
- vii. If, at any point during project implementation, the SC/ST ownership stake falls below 51%, the project shall be cancelled. Any subsidy already disbursed shall be subject to recovery with an additional annual interest of 10%, and the Performance Security shall be forfeited.
- viii. Proposals received from entities where Women promoter hold at least 51% stake in the net worth of the entity, will be considered as proposal from Women.
- ix. The entity must not be insolvent, in receivership, bankrupt, or being wound up; must not have its affairs administered by a court or a judicial officer; must not have its business activities suspended; and must not be the subject of legal proceedings for any of the aforementioned reasons. An undertaking from the promoter is required to be submitted in this regard. Detailed scheme guidelines are available on the website of the Ministry (<https://mofpi.gov.in/Schemes/food-safety-quality-assurance-infrastructure/setting-gradation-quality-control-food-testing-laboratory/download-guidelines-4>)
